

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE,
CHENNAI O.A. No. 185 of 2020,

National Green Tribunal,
Southern Zone, Chennai,
Tribunal on its own motion E-paper
dated 18-09-2020'

Vrishabhavathi' water turns
Suo Motto based on the
news item in Deccan Herald
froshthy dark yellow

...Petitioner

Versus

1).The Principal Secretary
to Government of
Karnataka. Forest,
Environment and Ecology
Department.

2).The Secretary to
Government of Karnataka
Water Resources Department.

3) Union of India represented
by its Secretary Ministry of Environment.
and Foretsand Climate Change..

4).The Secretary to Government,
Public Works Department

5).The Secretary to Government
of Karnataka,Department of Municipal and Urban Development.

6).Karnataka State Pollution
Control Board represented
by its Chairman.

7).The Deputy Commissioner
and District Magistrate
Bengaluru Urban District.

8).Bruhath Bengaluru Managara Palike
represented by its Commissioner.

9).Bangalore Water Supply
and Sewerage Board its Chairman

...Respondents

REPLY CUM STATUS REPORT FILED BY THE 8TH RESPONDENT

1) The eighth respondent is Bruhath Bengaluru Mahanagara Palike presented by its Commissioner and this reply is filed by the Executive Engineer (SWD) Rajarajeshwari Nagara Division. Bruhath Bengaluru Mahanagara Palike (BBMP)

2) This Respondent submits that a storm water drain comes under Hemmigeppura Ward No.198 of Yeshwanthapura Constituency in Rajarajeshwarinagara Zone of Bruhat Bengaluru Mahanagara Palike. The drain starts from the Nice Road junction of Banashankari 6th stage Bengaluru Development Authority lay out and joins Vrushubhavathi Valley passing through Krishnagarden Lay out and Concord Lay out.

3) In the month of October-2020 a complaint was received from local residents regarding change in the color of the water that was flowing in the Storm water drain stating that the color has changed into Yellow. On the basis of the above mentioned complaint upon which an inspection was conducted and it was noticed that Chemical effluent has been discharged illegally in the above said Storm Water Drain. Immediately the concerned issue was brought to the notice of the Pollution Control Board officials and watch and ward system was deployed by the Respondent's department to catch the culprits. Later a detailed letter was sent to the Head of the Karnataka State Pollution Control Board and to the respective Officer in charge of the Rajarajeshwari Nagara Zone of the Pollution Control Board.

4) Later on when the culprits came to dump the chemical effluents again in the Storm water drain they were caught by the local residents, but the culprits managed to escape and photograph of the vehicles carrying effluents which were taken by the residents were sent to the Respondents department by the residents.

5) This Respondent registered a complaint in the local Police Station with the photographs and was asked to take strict action against the culprits. This Respondent's department is regularly cleaning the Storm water drain and maintaining it. This Respondent has also taken steps to avoid such incidents and requested the Karnataka State Pollution Control Board which is the concerned department to take action and suitable steps to avoid such incidents.

6) This Respondent states that after the above mentioned incident till date no such complaints have been received by this Respondent's department.

7) This Respondent further states that it is also keeping a close watch at the place with its own staff to avoid such incidents.

8).National Environmental Engineering Research Institute (NEERI) has been appointed by the Ho'ble High Court of the Karnataka to collect the required datas and propose a permanent solution in order to avoid the incidents like above. The NEERI team has collected all the required datas and the team has submitted in a intermediate report. Final report from the NEERI team for precautionary measures is yet to be submitted. Once the final report is submitted, the same will be submitted to the Ho'ble High Court of the Karnataka and further actions will be taken as per the instructions given by the Ho'ble High Court of the Karnataka to achieve permanent solution.

Dated at Bengaluru on this the 23rd day of December 2021


EXECUTIVE ENGINEER

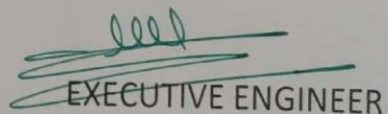
R.R. Nagara Zone SWD, BBMP

 **EXECUTIVE ENGINEER**
R.R. Nagara Zone
SWD, BBMP

Verification

Sri.Mahabaleshwar Ganesh Hegade, Executive Engineer Rajarajeswari Nagara (SWD) Bruhath Bengaluru Mahanagara Palike do hereby declare that what are all stated in Paragraphs 1 to 8 are true to the best of my knowledge, belief and information.

Verified at Bengaluru on this 23rd day of December 2021


EXECUTIVE ENGINEER

R.R. Nagara Zone SWD, BBMP

 **EXECUTIVE ENGINEER**
R.R. Nagara Zone
SWD, BBMP